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## **Declaration of Assets and Liabilities**

~	Year 2021-22
	, son/daughter/wife of SUJIT KUMAR,
	belonging to BIHAR VIDHAN SABHA SECRETARIAT
	REPORTER
give herein below the details of th	e assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	4000/-	POONANSINHA (JOV. EMP.) 5000/	TETARIDEVI NI L	NIL NIL	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	60,000 SBI SAVINOS ACCOUNT	SBI SAVINOIS ACCOUNT			
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	7	NIV NIV	
(v)	Motor Vehicles (details of make, etc.)	BIKE BROIEZ 6935	NIL			
(vi)	Jeweliery (give details of weight and value)	UTOLD 209- APP->90000/-	010LD 2009. Arl: 39,00,000 3003. Art. 2000			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**Details of Immovable assets** 

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				NY	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on .40-02-2022
(a)	(i) Loans from Banks	SBI Personal Loan -590000/-	4,42,348 1-
alla mandi in mili	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N	J
	(b) dues to departments dealing with supply of water		and the state of t
	(c) dues to departments dealing with supply of electricity		

name of name of Name of	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL		
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permaner Account Number (PAN)] (ii) Wealth Tax [Also	Total Tax Credit - 421592/		
	indicate the assessment year upto which Wealth	NIL		
	Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			
C. GPF/G	Personal Detail  CPF/PRAN No. :-	10113857736		
Gend	er :- M	(M/F)		
Date	of Birth :- 1	5 0 9 1 9 9 1 (DD/MM/YYYY)		
Class	s/Group :-	B (A/B/C)		
Cadn	1814	I Name e.g. B.A.SBihar Administrative Service,		
	B.5	S.S Bihar Secretariat Service etc.)		
Home		LAKHISARAI		
knov	I hereby declare tha wledge and belief.	t the above details are true to the best of my		
		Signature Yanketi		
		Name of Employee:Y.A.N.P.A.T.I		
Plac	e: PATNA	Designation: REPORTER		
Date	10-02-2022-	Department: BIHAR VIDHAN SABHA		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

May 10.02.2022